

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:4630
ANSWERED ON:23.04.2010
ITDC
Singh Shri Radha Mohan

Will the Minister of TOURISM be pleased to state:

- (a) whether the incidence of irregularities and corruption is on the rise in India Tourism Development Corporation (ITDC);
- (b) if so, the details of cases of corruption which have come to light during the last three years, till date in the Corporation, year-wise;
- (c) whether complaints of submitting fake bills by the employees of ITDC have also come to light; and
- (d) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM(SHRI SULTAN AHMED)

(a) to (d): The detail of disciplinary cases in last three years is given below:-

Year	No. of Cases
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2007-08	26
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2008-09	16
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2009-10	14
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The complaints of irregularities and corruption including fake bills complaints received in ITDC against the officers/staff of ITDC are dealt with prevalent rules/guidelines in the matter.